

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-348(ND)/2017

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.02.2020**

**NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels  
Pvt. Ltd.**

**SECTION: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

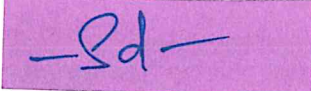
**Present:** Mr. Arvind Garg, RP  
Ms. Heerika Shukla, CS  
Mr. Krishnendu Dutta and Mr. Rishi Sood, Advocates for the  
Objector, Mr. Atul Jain  
Mr. Aditya Dewan, Advocate for RP  
Mr. Vaibhav Jain, Advocate for R-3

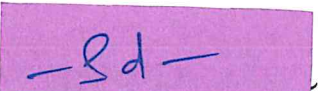
**ORDER**

Arguments heard in the CA filed by the Ex-Directors as well as on the  
Resolution Plan.

Reserved for orders.

Synopsis be filed within 2 days.

  
**(L. N. Gupta)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**